

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 35(ND)/2016
RT NO.15/2016**

Smt. Harjeet Kaur

...Petitioner

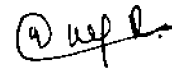
Versus.

M/s. Shree Maya Pulp & Papers Pvt. Ltd. & Anr.

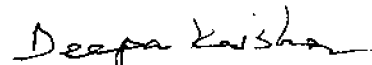
...Respondents

Present: Mr. Jaikush Hoon, Mr. Daman Poli, Ms. Tulika Bhatnagar,
Advocates for petitioner along with SPA holder for
Smt. Harjeet Kaur.
Mr. Manish Jain, Advocate with Mr. Mayur Kanwar, Advocate
for respondents.

The matter was fixed today for hearing on the application for maintainability of the instant petition. Learned counsel for the parties submit that both the parties have agreed to meet today at a common place to enter into some settlement. Learned counsel for the parties ensure that they would remain associated in the discussions. The matter is, therefore, adjourned to 06.03.2017 for arguments in case settlement is not reached.



(Justice R.P. Nagrath)
Member (Judicial)



(Deepa Krishan)
Member (Technical)

February 20, 2017.
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